

Data on Unemployment

496. SHRI SHASHI BHUSHAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that no reliable data has been collected in regard to the unemployment by his Ministry; and

(b) if so, steps Government propose to take to rectify this defect?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) The only information collected by the Ministry of Labour and Employment which gives some indication about the extent of unemployment relates to the figures of employment-seekers on the Live Register of Employment Exchanges.

(b) The Planning Commission have set up a Committee of Experts on Unemployment Estimates in August, 1968. The Committee will examine and make recommendations *inter alia* on the various aspects regarding employment, unemployment and under-employment in the rural and urban areas and the methodology for estimating labour force growth.

Educated Unemployed

497. SHRI SHASHI BHUSHAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state; the number of educated youngmen in the country who are registered with the employment exchanges at present?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): Total number of educated job seekers * on the Live Register of Employment Exchanges as on 31.12.68 was 13,09,340.

Tripartite Machinery

498. SHRI SHASHI BHUSHAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Tripartite Machinery set up after so many years of labour is cracking;

(b) if so, the reasons therefor; and

(c) steps Government propose to take to save and strengthen this Machinery?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) No, Sir.

(b) Does not arise.

(c) Measures to strengthen the tripartite machinery will be considered after the receipt of the recommendations of the National Commission on Labour which is looking into the matter.

Second Cotton Textile Wage Board

499. SHRI SURENDRANATH DWIVEDY: SHRI DINKAR DESAI: SHRI K. LAKKAPPA: SHRI SAMAR GUHA: SHRI J. AHMED:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that the report submitted by the Second Central Wage Board for the Cotton Textile Industry has not been unanimous;

(b) if so, whether Government propose to appoint a third Wage Board for the Textile Industry; and

(c) if not, whether Government propose to refer the report for consideration to the Indian Labour Conference?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) Yes.

(b) No.

(c) The report is to be considered at a meeting on the 25th February, 1969, to which the representatives of employers, workers, Central and State Governments, have been invited.

*Matriculates and above.